

(b) if so, when West Bengal projects like new Railway lines, Haldia ship repairing project, Durgapur truck manufacturing project, Power projects etc. are expected to get clearance from the Centre ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA) : (a) Reference is invited to the reply given to Unstarred Question No. 509 answered in the Lok Sabha on 20th November, 1985 (copy attached).

(b) A statement setting out the position in regard to these projects is laid on the Table of the House.

[Placed in Library. See No. L.T. 1632/85]

[Translation]

**Pollution by smoke emitted by factories**

2419. SHRI BANWARI LAL BAIRWA : Will the PRIME MINISTER be pleased to state :

(a) whether smoke emitted from chimneys of big factories pollutes the environment;

(b) the directives issued by his Ministry to big factories to check the same; and

(c) the number of factories which have controlled smoke emanating from their chimneys as per these directives ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) and (b). Yes, Sir. The Central Board for Prevention and Control of Water Pollution have evolved emission regulations for several industries and prescribed chimneys heights to check air pollution from industries at sources. These has been brought to the attention of all the concerned industries.

(c) As the regulations have been framed recently, the data regarding reduction in smoke from chimneys have not yet been collected from all the States.

[English]

**Recommendations for the National Transport Policy Committee**

2420. PROF. MADHU DANDAVATE : Will the Minister of PLANNING be pleased to state :

(a) which of the recommendations of the National Transport Policy Committee have already been implemented;

(b) which are yet to be implemented and whether any time bound programme has been chalked out therefor; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) to (c). The document containing the recommendations of the National Transport Policy Committee, views of the Government thereon and accepted Plan of Action was placed in the Library of Parliament on 19th July, 1982. The recommendation and observations of the Committee are more in the nature of a perspective plan and their implementation in thus a continuous process. While formulating the Five Year Plans of the country, these recommendations have been duly taken into account.

**Per capita income of Bihar**

2421. SHRI SIMON TIGGA : Will the Minister of PLANNING be pleased to state :

(a) the per capita income of Bihar, since 1980 till date;

(b) the per capita income of other States of the country; and

(c) action being taken to increase the per capita income of Bihar ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) and (b). A statement is given below.

(c) Under one of the criteria of the modified Gadgil Formula, 20 per cent of the Central assistance allocated to non-special Category States is distributed among the States having a per capita income lower than the national average. This enables the relatively backward States to have more resources for development. Bihar is one of the beneficiary State under this criterion of the Formula.

Agricultural production is being increased through development of irrigation facilities and increased use of other inputs like seeds, fertilisers, credit etc. For the Seventh Plan a new Centrally sponsored scheme has been taken up for increasing rice production and productivity in the Eastern Region including Bihar State.

For increasing industrial production, the State Government are implementing pro-

grammes to increase infrastructural facilities, incentives for attracting new entrepreneurs and providing subsidy for setting up of captive plant/diesel generation sets to overcome energy shortages. Besides, Central subsidy and concessional finance are available for setting up industries in industrially backward areas. Special programmes of Rural Development like Integrated Rural Development Programme, National Rural Employment Programme, Rural Landless Employment Guarantee Programme, Tribal Sub-Plan, Special Component Plan for S. Cs are under implementation for providing employment to and increasing the income of the rural poor.

The above mentioned programmes as well as other programmes included in the Seventh Plan are expected to increase the per capita income of the State.

#### Statement

*Per Capita Net State Domestic Product (At Current Prices)  
1979-80 to 1983-84*

States	1979-80	1980-81 (P)	1981-82 (P)	1982-83 (P)	1983-84 (Q)
1.	2.	3.	4.	5.	6.
1. Andhra Pradesh	1179	1358	1537	1606	1878
2. Assam	1063	1201	1416	1596	1762
3. Bihar	799	929	1007	1022	1174
4. Gujarat	1735	1944	2238	2368	2795
5. Haryana	1941	2331	2601	2858	3147
6. Himachal Pradesh	1289	1515	1806	1914	2230
7. Jammu & Kashmir	1266	1455	1568	1705	1820
8. Karnataka	1345	1453	1644	1679	1957
9. Kerala	1271	1421	1445	1613	1761
10. Madhya Pradesh	858	1149	1240	1357	1636
11. Maharashtra	2026	2232	2446	2625	3032
12. Manipur	1032	1294	1423	1498	1673
13. Meghalaya	1068	1138	1236	1308	1483
14. Nagaland	1517	NA	NA	NA	NA

1	2	3	4	5	6	7
15.	Orissa	847	1101	1308	1339	NA
16.	Punjab	2611	2760	3169	3502	3801
17.	Rajasthan	1030	1222	1429	1575	1881
18.	Sikkim	727	835	900	1079	1300
19.	Tamil Nadu	1280	1336	1541	1578	1827
20.	Tripura	1095	1206	NA	NA	NA
21.	Uttar Pradesh	965	1272	1296	1443	1567
22.	West Bengal	1392	1573	1645	1771	2231

NA=Not available

(P) =Provisional

(Q)=Quick Estimates

Note : Owing to differences in methodology and source material used the figures for different States are not strictly.

[Translation]

**Technical and financial assistance to Bhutan**

2422. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it has been decided by India to provide technical and financial assistance to Bhutan;

(b) if so, the details of the works for which technical and financial assistance is proposed to be given to Bhutan by India;

(c) whether it has also been decided to purchase materials produced in the areas in which technical and financial assistance is proposed to be given by India; and

(d) if so, the details of items proposed to be purchased ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) Yes, Sir.

(b) India has for decades been giving technical and financial assistance to Bhutan. This is proposed to be continued. The main current fields of such assistance are electricity

distribution system improvements at Thimphu and Peru, construction of two mini hydel projects in Eastern Bhutan, a broadcasting station at Thimphu, and river training works in Southern Bhutan. The Chukha Hydel Project is nearing completion. Discussions are also taking place on setting up a cement plant at Dungsum. India will finance a portion of Bhutan's next plan in the period 1987 to 1992. This plan has not yet been drawn up.

(c) Yes, Sir. The Chukha Hydel Project and the Dungsum cement plant will generate a product of which the surplus over and above Bhutan's requirement will be purchased by India.

(d) The purchasing contract for Chukha power by India has not yet been finalised and since the cement plant is still under discussion, no details are yet available.

[English]

**HRA, CCA and LTC facilities to Government pensioners**

2423. SHRI MOHD. MAHFOOJ ALI KHAN : Will the PRIME MINISTER be pleased to state :